

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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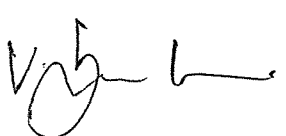
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 19.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. N.P. NAGARAKSHMI EZON R2/R5 

2. N.A. Srinivasan X
T.V. Jureshkumar
for Penicon X Associates Petitioner 


ORDER

Both the sides are present and prayed for time to make final submissions. At request, matter stands adjourned for making final submissions. Put up on 27.08.2019 at 10.30 A.M.

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)